

Dr. Ram Subhag Singh: There are four main centres. At present the whole work is being co-ordinated by the Indian Agricultural Research Institute and it is functioning under I.A.R.I. Director. There is also a Central Cartographic Laboratory, which is attached to the headquarters of the soil survey organisation. We have besides asked the State Governments to set up their own centres. As I said in my main reply, many of them have set up their own centres.

Shri Bhagwat Jha Azad: Since this organisation has come into existence at the Centre and State levels, may I know what portion of the country Government have been able to bring under soil survey?

Dr. Ram Subhag Singh: The main work is at present mainly confined to the big river valley projects—10 river valley projects: 1. DVC, 2. Bhakra-Sutlej Project, 3 & 4. Machkund Project, 5. & 6. Hirakud Project and catchment area of Hirakud Project, 7. & 8. Chambal, 9. Kosi and 10. Mayurakshi, wherefrom my hon. friend comes.

Shri D. C. Sharma: May I know what kind of collaboration exists between the central organisation and the State organisations and whether the State organisations are independent or they are to carry out some of the directives of the central organisation?

Dr. Ram Subhag Singh: Actually the work includes coordination, because in Bhakra, Rajasthan or Chambal area, it would not be possible for any State organisation to work independently of the central organisation and so, with a view to activating their work, they have to work in close co-ordination.

Shri Koya: May I know whether the States have asked for more aid from the Centre for carrying out their schemes?

Dr. Ram Subhag Singh: No, not yet; but as the programme will extend, naturally they will ask for aid. But so far we have not received any request.

Pak-China Air Agreement

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*32. { **Shri Hem Barua:**
Shri Prakash Vir Shastri:
Shri Yashpal Singh:
Shri Onkar Lal Berwa:
Shri Dhaon:
Shri J. B. S. Bist:

Will the Minister of Transport be pleased to state:

(a) whether the attention of Government has been drawn to the statement made by Mr. Z. A. Bhutto, Foreign Minister of Pakistan to the effect that Pakistan would start the air-services under its agreement with China even if India did not give permission to fly the planes over its territory; and

(b) if so, the actual position and India's reaction to the above statement?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): (a) Yes, Sir. According to Press Reports, the Pakistan Foreign Minister stated on the 12th September, 1963 that Pakistan would start air services under its agreement with China even if India did not give permission to fly the planes over its territory.

(b) We have no information what route Pakistan Airlines will follow for operating Dacca to Canton flight.

Shri Hem Barua: If this Pakistani threat materialises and Pakistan actually flies her aircraft over our territory, may I know whether Government are prepared to interpret this as a violation of our air space; if so, may I also know what steps Government have contemplated to take against this Pakistani intransigence?

Shri Mohiuddin: The hon. Member knows that the area of Lushai Hills, Mizo Hills and Manipur Taluqas are prohibited areas for flight by any aircraft without permission by the Defence Ministry. Under those circumstances, the question asked by the hon. Member is only hypothetical.

Shri Hem Barua: No, Sir. May I submit . . .

Mr. Speaker: I will explain. He may resume his seat. If they fly over the prohibited area or our area, would it be a violation of our air space?

Shri Mohiuddin: Of course, it will be a violation.

Mr. Speaker: Then the other question as to what action would be taken is hypothetical.

Shri Hem Barua: What are the basic reasons for refusing permission to Pakistan to fly their aircraft over our territory? If the basic reasons are political, do Government propose or contemplate any sterner measures?

Shri Mohiuddin: The reasons, of course, are security reasons. Just as on account of reasons of security we have prohibited areas in NEFA for flight by any aircraft—it is not only for Pakistan services, it applies to every aircraft—similarly, for security reasons these areas have been prohibited for flight by any aircraft.

Shri Hem Barua: Sir, I rise to a point of order. This is not the reply to my question. I am not concerned whether these areas are prohibited or not. I know that these areas in Assam are prohibited areas. The fundamental question is, when we do not allow or permit any foreign country to fly their aircraft over our country and they do so in spite of our refusal to allow them, whether that would be taken up seriously or not? That is my question. The replies are all vague as moon-light.

Shri Mohiuddin: It is a violation. It is a serious question.

Mr. Speaker: He wants an answer in those words, whether that would be taken up seriously or not.

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): It would be taken up seriously.

श्री प्रकाशवीर शास्त्री: क्या मैं यह जान सकता हूँ कि मिस्टर भट्टो के समाचारपत्रों में

इस वक्तव्य के प्रकाशित होने के बाद, अथवा चीन और पाकिस्तान का यह समझौता होने के बाद, भारत सरकार ने पाकिस्तान सरकार को कोई विरोध पत्र आदि भेजे हैं? यदि हाँ, तो इस सम्बन्ध में उनकी क्या प्रतिक्रिया है, क्या उत्तर प्राप्त हुआ है?

श्री मुहीउद्दीन: कोई जरूरत विरोधपत्र भेजने की नहीं है, इसलिए कि कोई मुल्क किसी दूसरे मुल्क से कोई भी एग्रीमेंट कर सकता है।

श्री यशपाल सिंह: क्या मैं जान सकता हूँ कि भारत सरकार ने पड़ोसी देशों को इस मामले में लिखा है, जापान को, बर्मा को, और दूसरे देशों को, कि वह अपने आसमान के ऊपर से पाकिस्तान को इजाजत न दें जिससे कि हम लोग अपनी रक्षा कर सकें?

श्री मुहीउद्दीन: मेरे ख्याल में इसकी कोई जरूरत नहीं है।

श्री यशपाल सिंह: क्या कदम उठाए गए हैं?

Shrimati Renu Chakravartty: May I know whether China has written to our Government asking for permission to fly over our air space, whether prohibited area or not, and if after the refusal of landing rights they are persisting in opening up this route? May I know whether the Government has any information on this?

Shri Mohiuddin: We have not received any such request.

Shri Basumatari: May I know whether the attention of the Government has been drawn to the fact that recently one Pakistani aircraft flew over our territory in NEFA and Mizo Hills; if so, what steps have Government taken in this connection?

Mr. Speaker: That would be a different thing.

Shri J. B. S. Bist: Is it a fact that the Government of Japan have not

provided landing facilities for Pakistan?

Shri Mohiuddin: Yes, Sir; that is according to the newspaper reports.

Shri Joachim Alva: Is there any clause in the Indo-Pakistan agreement by which we can prevent Pakistan flights to India altogether even though the International Civil Aviation Organisation has laid down rules to the contrary?

Shri Mohiuddin: Under the ICAO there is, what is called, the transit agreement under which every member of the ICAO provides the other members transit rights over its territories for scheduled airlines, except in those areas where it is prohibited for security reasons. This is an agreement which has been signed by all ICAO members.

Shri Shyam Lal Saraf: Is there any likelihood of Pakistan flying its aircraft over Ladakh? What precautions have been taken with regard to that part of the country?

Shri Mohiuddin: That is a security aspect for the Defence Ministry to consider.

Shri Hem Barua: He has taken shelter under the Defence Ministry all through.

Mr. Speaker: That is a different question.

Development of Tourism

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 Shri Yashpal Singh:
 Shri Maheswar Naik:
 Shri Bibhuti Mishra:
 Shri M. L. Dwivedi:
 Shri S. C. Samanta:
 Shri E. K. Das:
 Shri Pottekkatt:
 Shri A. V. Raghavan:
 Shri Mohan Swarup:
 Shri M. G. Thengouder:

Will the Minister of Transport be pleased to state:

(a) whether there is a proposal to

form a Corporation for development of tourism;

(b) if so, the main features of the scheme; and

(c) when it is likely to start functioning?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (c). The Ad Hoc Committee on Tourism have recommended the formation of a Corporation for handling activities of a commercial nature connected with tourism. This recommendation is under examination.

श्री यशपाल सिंह: इसको सरकार ने अपने दो हाथ में रखा है या ग्रौर पार्टीज को भी शामिल किया है?

श्री राज बहादुर: अभी सिफरिंगों ही हुई हैं। अभी इसको हम लोग देख रहे हैं और जैसा कुछ फैसला होगा मैं बतलाऊंगा।

श्री यशपाल सिंह: सरकार को इसमें कितना खर्चा करना पड़ेगा।

श्री राज बहादुर: यह सब सवालतात हैं जो कि इस वक्त जेरगीर है।

Shri Daji: Is it a fact that Government has decided that for tourists permits for liquor consumption in prohibition areas would be granted by our Embassies in the respective countries along with the visas instead of their first having to come to India and then apply for a permit? This was one of the recommendations of the *ad hoc* committee. The formation of the corporation was another recommendation.

Shri Raj Bahadur: As a matter of fact, this is a step which we have already taken. I do not think this is one of the recommendations the *ad hoc* committee has made. Certain difficulties which the foreign tourists were facing in obtaining permits for liquor consumption were brought to our notice. So, in order to obviate the difficulties and inconvenience caused to the tourists and to make it